

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.115
C.P.(IB)/49(AHM)2022

Proceedings under Section 10 IBC

IN THE MATTER OF:

Vbsoft (India) Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Nilu Vaidankar, Advocate for Mr. Mauleen Mafatia,
Advocate

For the Respondent :

ORDER

Record reveals that Corporate Person did not serve notice to the Creditors and did not comply the order. It is to be done within two weeks.

Matter stands adjourned to 31.01.2023.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna